

**GOVERNMENT OF INDIA  
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:330  
ANSWERED ON:07.07.2004  
CORRUPTION IN KENDRIYA BHANDAR  
Singh Shri Prabhunath

**Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

to the answer given to USQ No. 2447 dated December 4, 2002 regarding corruption in Kendriya Bhandar and state:

- (a) whether information has since been compiled and collected;
- (b) if so, the details thereof and the action taken thereon; and
- (c) if not, the reasons for delay and the time by which it is likely to be collected?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

- (a) to (c): The information will be laid on the Table of the House.